

CA No. 122/04.

Foristun

17.11.05

His or hearing

on 19-01-06.

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Foristun

18/1/06.

Hon. Mr. A.K. Bhatnagar, Jm.
Hon. Mr. A.K. Singh, AM.

None for the Parties in the revised
Call. From the perusal of the
ordersheet, it has come to notice
that Counsel for applicant has ^{also} not
appeared on the several dates i.e.
22/2/05 & 31/3/05. It is also seen
that no R.A. has been filed by the
applicant in this case so far, while
CA was filed way back on 1/8/04.
Under the circumstances, ^{it appears that} the
applicant is not interested in
pursuing this matter. Accordingly
CA is dismissed in default and non-
prosecution.

Undif
Am

Am
Jm

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